

101  
BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No.186/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>th</sup> December 2017, 10.30 A.M

Name of the Company	Naviplast Traders Pvt.Ltyd & Ors.-Versus-R.G.Shaw & Sons Pvt.Ltd.		
Under Section	7 I B C		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SUMIT BINANI, RP

RESOLUTION  
PROFESSIONAL

Sumit Binani

2. KANISHK KHETAN, Adv

PETITIONER

Kanishk  
Khetan  
07/12/2017

ORDER

Ld. Resolution Professional (RP) and the Ld. Counsel for the financial creditor are present.

Ld. RP has filed the Progress Report, which may be taken on record.

Reserved for order.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)